SHRI BHUPESH GUPTA: May 1 know how many of these new recruits have been taken from lower grade services?

Shri B. N. DATAR: They are taken from the State services, with eight years' experience.

SHRI BHUPESH GUPTA: May I know, Sir, if any of these candidates had been prevented from entering the examination hall?

Shri B. N. DATAR: This is in connection with the recruitment from the State services, not from the open market.

SHRI BHUPESH GUPTA: I understand that certain examination took place organised by, I suppose, the Union Public Service Commission. In that connection I would like to know if any examinee was refused entrance to the examination hall.

SHRI B. N. DATAR: The hon. Member is making some confusion, Sir.

MR. CHAIRMAN: Not with regard to these particular tests. Not to your knowledge.

SHRI V. PRASAD RAO: May I know how many of them are from the old Hyderabad Civil Service.

SHRI B. N. DATAR: I am not aware of that. From Andhra Pradesh it is 14.

Shri P. T. LEUVA: May I know what is the total number of officers recruited under the special scheme?

Suri B. N. DATAR: So far as this scheme is concerned, we propose to recruit about 200 from the State Services and the remaining about 125 from the open market.

SHRI P. T. LEUVA: When was this Board established?

Shri B. N. DATAR: The Board has been established and it will start working from next month.

SHRI BHUPESH GUPTA: What does the expression "open market" mean in this connection?

Mr. CHAIRMAN: Whether Bhupesh Gupta can apply.

The Question hour is over.

## WRITTEN ANSWERS TO QUES-TIONS

SEIZURE OF SMUGGLED GOLD IN PUNJAB

\*246. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for FINANCE be pleased to state the quantity of gold smuggled from Pakistan seized in Punjab during the last six months?

THE DEPUTY MINISTER FOR FIN-ANCE (SHRI B. R. BHAGAT): 6,975 tolas of gold smuggled from Pakistan were seized in the Punjab during the last six months ending in April 1957.

# COLONISATION SCHEME FOR THE ANDAMANS

\*247. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for HOME AFFAIRS be pleased to state what targets have been fixed under the Colonisation Scheme of Andamans for the year 1957-58?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): It is proposed to take 200 agriculturist families from West Bengal, 66 from Kerala and 4 from Pondicherry. It is also proposed to take 50 artisan families from West Bengal, 25 from Kerala and 25 from Madras.

## **ELECTION PETITIONS**

281. Shri DEOKINANDAN NARA-YAN: Will the Minister for Law be pleased to state the number of election petitions so far preferred from each State in respect of the recent elections to the State Assemblies and the Lok Sabha?

THE MINISTER FOR LAW (SHRI A. K. SEN): The information is given below:—

out	mber of petitions arising of elections to the		T-to!
State Union Territory	Lok Sabha	State Legislative Assembly	Total
Andhra Pradesh	I	14	15
Assam	I	18	19
Bihar	4	5 <b>3</b>	57
Bombay	4	24	28
Kerala	2	6	8
Madhya Prades	h 7	54	61
Madras	4	22	26
Mysore	3	19	22
Orissa	1	14	15
Punjab	6	<b>4</b> 7	53
Rajasthan	8	43	51
Uttar Pradesh	12	87	99
West Bengal	2	12	14
Delhi	2	_	2
GRAND TOTAL 57		413	470

### COMMUTATION OF DEATH SENTENCES

282. Dr. R. B. GOUR: Will the Minister for HOME AFFAIRS pleased to state:

- (a) the number of cases of death sentences for the commutation which petitions were received by the President in the year 1956 and during the first four months of 1957; and
- (b) the age-wise, sex-wise and crime-wise number of cases in which the death sentences were (i) commuted and (ii) not commuted?

THE MINISTER FOR HOME AFFAIRS (SHRI GOVIND BALLABH (a) 192 petitions for mercy PANT): were received from or on behalf of convicts under sentence of death during the year 1956 and 66 petitions during the first four months of 1957.

(b) A statement giving the requisite information is laid on the Table of the House. In all cases the death sentence had been awarded for the offence of murder. There were only two women convicts whose petitions were rejected. [See Appendix XVII, Annexure No. 39.]

PEONS EMPLOYED UNDER THE GOVERN-MENT OF INDIA

283. SHRI DEOKINANDAN NARA-YAN: Will the Minister for HOME Affairs be pleased to state the number of of peons employed under the Government of India on (i) the 16th August 1947 and (ii) 31st March 1957?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): The information is not readily available. It is being collected and will be laid on the Table of the House. It may be added that instructions have been issued recently that there should be no further augmentation of class IV posts in the Ministries and their Attached Offices in Delhi and New Delhi.

#### LIQUOR SHOPS IN DELHI

284. SHRI DEOKINANDAN NARA-YAN: Will the Minister for Home Affairs be pleased to state:

- (a) the number of (i) country liquor shops; and (ii) foreign liquor shops in Delhi on the 1st April 1957; and
- (b) what were their respective sales for the year 1956-57?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) (i) Country liquor shops-2.

- (ii) Foreign liquor shops-L-1 (Wholesale Shops and Retail Vend of foreign liquor to the trade only)-24.
  - L-2 Shops (Wholesale and Retail Vend of foreign liquor to the public only)—26.
- (b) (i) Country Liquor: -83,478 Gallons.
  - (ii) Foreign Liquor: -2,65,260 L. P. Gallons.